

ITEM NO.3

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 28711-
28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

Date : 17-10-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nirmal Kumar Ambastha, AOR
Ms. Ashmita Bisarya, Adv.
Ms. Ananya Sahu, Adv.

For Respondent(s)

Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for petitioner submits that proof of publication
alongwith affidavit have been filed yesterday only in respect of
respondent nos.5(1) and 5(2). Let office to verify and submit a
report in this regard on next date of hearing.

Service is complete in respect of other respondents.

List again on 31.10.2023.

VIVEK SAXENA
Registrar

pm